

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
FARIDKOT HOUSE, COPERNICUS MARG
NEW DELHI- 110001**

ORIGINAL APPLICATION NO. 553/2024

Sub: News item titled "From Ropar to Hoshiarpur via HP 30-km detour as illegal mining damages bridge" appearing in The Indian Express dated 10.04.2024

MEMO OF PARTIES

1. Punjab Pollution Control Board, Through its Member Secretary,
Head Office, Vatavaran Bhawan, Nabha Road, Patiala, Punjab-147001
(0175-2215802, mpppcb@punjab.gov.in)
2. Central Pollution Control Board, Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032,
(011-22303655, mccb.epcb@nic.in)
3. Ministry of Environment Forest and Climate Change, Regional Office, (NZ)
Bays No. 24-25, Sector 31 A, Dakshin Marg, Chandigarh, Punjab-160030
(0172-2638135, ronz.chd-mef@nic.in)
4. Deputy Commissioner/District Magistrate, Rupnagar,
Commissioner Rupnagar Division Mini Secretariat Rupnagar, Punjab-140001
(01881-221150, dc.rpr@punjab.gov.in)